

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Company Appeal (AT) (Insolvency) Nos. 198-199 of 2021**

In the matter of:

Niraj Jha **....Appellant**

Vs.

Enkay (India) Rubber Co. Pvt. Ltd. & Ors. **....Respondents**

Present:

Appellant: Ms. Monika Katyal, Advocate.

Respondents:

ORDER

(Through Virtual Mode)

16.03.2021: Ms. Monika Katyal, Advocate appearing on behalf of the Appellant submits that since she has received the intimation about listing of the matter very late, she could not confirm the presence of the arguing counsel. The matter is accordingly adjourned at her request.

Let the appeal be posted on 22nd March, 2021.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

AR/g